

Ref: IRDAI/HLT/REG /CIR/ 248/09/2021

14th September,2021

To

All General and Health insurers,

Re: Extension of timelines for (a) Issuance of Electronic Policies and (b) Dispensing with Physical documents and wet signature on the proposal form in respect of health insurance policies

1. Reference is drawn to the Circulars Ref No: IRDAI/HLT/REG/CIR/235/09/20 dated 10th Sepetember,2020 and Ref No: IRDAI/HLT/REG/ CIR/062/03/2021 dated 24th March, 2021 on (a) Issuance of Electronic policies and (b) dispensing with physical signatures and wet signature on the proposal form in respect of health insurance policies.
2. In view of the continuing situation of Covid-19 pandemic, in partial modification of Clause No. 5 of the within referred circular dated 10th September, 2020 the timelines for (a) Issuance of electronic policies and (b) dispensing with physical signatures and wet signature on the proposal form in respect of health insurance policies, stand extended up to 31st March,2022.
3. All other provisions of the above referred circular dated 10th September, 2020 remain unchanged.
4. This has approval of the competent authority.

Sd/-

(D V S Ramesh)

General Manager (Health)